

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 42
II-14-1/2016 (Steno.)

Bilaspur, dated: 13 November, 2017

In view of the fact that despite of service of appointment order at his residential address on 19.09.2017, Shri Mohd. Amjad Hasan has neither joined his duties, nor submitted any application for extension, therefore, the appointment made vide Registry order no. 33 dated 14.09.2017 to the post of Stenographer (English), is hereby cancelled.

By Order of Hon'ble the Chief Justice

Sd/-
(Gautam Chourdiya)
Registrar General

Endt. No. 9572
II-14-1/2016 (Steno.)

Bilaspur, dated: 13 November, 2017

Copy forwarded to: -

1. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Registrar (Vig./I.&E.), High Court of Chhattisgarh, Bilaspur,
3. Registrar (Establishment), High Court of Chhattisgarh, Bilaspur,
4. Additional Registrar (D.E./A/J/Classi.), High Court of Chhattisgarh, Bilaspur,
5. Joint Registrar (S. & A. Cell/Checker), High Court of Chhattisgarh, Bilaspur,
6. Budget Officer, High Court of Chhattisgarh, Bilaspur,
7. OIC, NIC, High Court of Chhattisgarh, Bilaspur – with a request to upload the above order in the website of High Court of Chhattisgarh, Bilaspur,
8. Deputy Registrar-cum-P.P.S., High Court of Chhattisgarh, Bilaspur,
9. Deputy Registrar (Accounts), High Court of Chhattisgarh, Bilaspur,
10. Section Officer (Estt.), High Court of Chhattisgarh, Bilaspur,
11. **Shri Mohd. Amjad Hasan**, S/o Shri Mohd. Amin Hasan, High Court Pool, Quarter No. G-426, Shankarshah Nagar, Rampur, Jabalpur (M.P.) Pin- 482 001.

for information/ necessary action.


(Gautam Chourdiya)
Registrar General

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